

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 1482 OF 2018
IN DFR NO. 2582 OF 2018**

Dated: 26th November, 2018

In the matter of :

TANGEDCO

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

ORDER

The Bench could not assemble today. As agreed by the parties, list the matter on **11-1-2019**.

Court Master/PPS

tpd/pk